No. 10/57/2017-NCLT (Indore)/|60 NATIONAL COMPANY LAW TRIBUNAL

6th Floor, Block-3, CGO Complex, Lodhi Road, New Delhi- 110003 Dated: February, 2021

OFFICE MEMORANDUM

Subject: Engagement of retired government officer to one post of Assistant Registrar in National Company Law Tribunal, Indore Bench, purely on contractual assignment.

Applications are invited from **retired government officers possessing Degree in Law** for engagement to one post of Assistant Registrar in National Company Law Tribunal, Indore Bench, purely on contractual assignment.

- 2. The retired government officer should not have attained the age of 62 years as on 1st March, 2021. Preference will be given to persons having prior experience in court/tribunal. In case of deserving candidates, age relaxation could be considered.
- 3. The maximum age limit for engagement of retired government officers shall be 65 years.
- 4. Other terms and conditions of the contractual assignment shall be as under:-
 - (i) The period of contract initially will be for one year or till further orders, whichever is earlier. Engagement on contractual basis will be subject to satisfactory performance and it can be terminated by the Tribunal at any time without assigning any reason whatsoever. However, the candidate engaged on contractual assignment will have the option to give up assignment by giving one month's advance written notice.
 - (ii) The contractual assignment shall not confer any right or claim to any regularization or continuance in service.
 - (iii) Consolidated remuneration per month for the post shall be Rs.55,000/-.
 - (iv) The candidate engaged on contractual assignment shall not be entitled for HRA, DA, residential accommodation or any other allowance.
 - (v) The candidate engaged on contractual assignment will not be entitled to any kind of regular leave except casual leave on pro-rata basis. He/She will not leave the station without prior permission of the Competent Authority.
 - (vi) His/Her working days and working hours shall be same as are applicable to other serving officers and employees of the Tribunal. However, depending upon the need and requirement, he/she will be liable to work beyond office hours and even on Saturdays, Sundays and other holidays without payment of any extra remuneration.

5. The interested eligible candidates who are willing to serve in the NCLT, Indore Bench may submit their applications on the attached prescribed format to the following address:-

The Assistant Registrar (Admin),
National Company Law Tribunal,
Room No. 618, Block No. 3, C.G.O. Complex,
Lodhi Road, New Delhi – 110003 [Email: admn@nclt.gov.in]

- 6. Last date for receipt of applications is <u>26.02.2021</u>. Applications received after last date, incomplete, unsigned and not on the prescribed format will not be considered.
- 7. No TA/DA will be admissible for appearing in the interview.
- 8. No supporting documents need to be attached with the application at this stage. The candidates who are called for interview will be required to submit at that stage self-attested copies of certificates and testimonials in support of date of birth, educational qualifications, experience, retirement, etc., and show the originals thereof for verification.
- 9. The candidature will be liable to be rejected at any stage if the information furnished in the application form is found incorrect on subsequent verification, and if engaged, the contractual assignment will be liable to be terminated forthwith.

(Nasreen B. Siddiqui)

Assistant Registrar, NCLT, New Delhi

Email: admn@nclt.gov.in; Tel: 011-24363677

FORMAT OF APPLICATION FOR ENGAGEMENT AS <u>ASSISTANT REGISTRAR</u> PURELY ON CONTRACTAL ASSIGNMENT IN NATIONAL COMPANY LAW TRIBUNAL, <u>INDORE BENCH</u> [Last date for receipt of applications: 26.02.2021]

			Paste here self- attested recent coloured passport size photograph.
1.	Name in Full (IN CAPITAL LETTERS)		
2.	Father's Name		
3.	Date of Birth		
4.	Date of Retirement		
5.	Post and the office/ department from which retired		
6.	PPO No.		
7.	Marital Status [Married/Unmarried]	-	
8	Whether SC/ST/OBC/PWD etc. If yes, state.		
9	Correspondence Address		
10.			
11.	Telephone, Mobile Number, Fax Number & Email Id. (Mobile number and Email Id are mandatory)		

12.	Present occupatio	n, if any.						
13.	Educational Qualifications:							
	Degree	Name of Board/ University	Year of Passing	Percentage of Marks Obtained	Academic Distinction, if any.	Subject(s)/ Specialization.		
14.	4. Details of employment [till retirement]:							
	Name and Designation of address of the the post held.					Nature of duty/ experience.		
	employer	From		То				
				er e	(#C			
15.	5. Details of penalties, if any, imposed during the service.							
[No	ote: No supporting documents need be attached with the application at this stage]							
]	It is certified that the information furnished above is correct and true to the best of my knowledge.							
Place: Date:			Signature Name:					